

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00532/2019

Jabalpur, this Friday, the 12th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. Priyanka Mehta, W/o Major Kuldeep Singh Mehta, aged about 35 year, working as Junior Scientific Officer, R/o Quarter No. 5/10 Type V Quarters Third Floor TTC Colony, Ridge Road, Jabalpur 482001
-Applicant

(By Advocate – Shri Atul Chaudhary)

V e r s u s

1. Union of India through Secretary, Ministry of Agriculture and Farmers Welare Krishi Bhawan, New Delhi 110001.
2. Joint Secretary, Ministry of Agriculture and Farmers Welfare Krishi Bhawan, New Delhi 110001.
3. Director National Central of Organic Farming Sector-19 Hapur Road, Kamla Nehru Nagar Ghaziabad – 201002 (UP).
4. Regional Director Regional Central of Organic Farming 67/1, Keshav Smriti Laxmipur, Shatabdipuram, Behind Muskan Plaza, Jabalpur (MP) 482002
-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that during the pendency of this Original Application, the relief prayed for by the applicant has been granted by the respondents and, therefore, this O.A has become infructuous.

2. Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member